

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 04.06.2018

**ORDER NO. 119 OF 2018**

Hon'ble Member HOD is pleased to modify the roster order no. **103 of 2018 for CESTAT, Mumbai** to the extent indicated below:-

On **07/06/2018 at 02.30 P.M.** Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Sh. Ajay Sharma, Member (J) will hear the following part heard matters:-

C/168, 233, 234/2010, C/85210, 85412, 87429/2013.

**By order,**



**(Bineesh Kumar K. S.)**  
**Dy. Registrar (Admn)**

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT Mumbai/ P.A.  
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**Dy.Registrar**